

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

113. I.A. 304/2021, I.A. 402/2021, I.A. 2370/2021, I.A. 3053/2022

I.A. 3054/2022 In

C.P.(IB)-4135(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.04.2024**

NAME OF THE PARTIES: USV Pvt. Ltd.

V/s.

Lok Housing & Construction Ltd

Appearance

For RP : Adv. Harsh Kesharia

For Applicant : Adv. Vishal Phal i/b. Kunal in IA 3053/2022, IA
3054/2022, Adv. Praful Karande i/b. Yash Jariwala in
IA 402 & 304 of 2021, Adv. Rohan Agrawal a/w. Adv.
Darshit Dave in IA 2370/2021

For Respondent : None appeared

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

At the request of the RP, list on **14.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)